

### Ban on All 3-D Visual Materials

820. PROF. K.V. THOMAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the 3-D films, 3-D fiction books and 3-D spectacles cause serious damage to eyes; and

(b) if so, whether Government propose to ban all 3-D visual materials ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Question does not arise.

### Financial Assistance to States for Setting up Hydraulic Rams

821. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of WATER RESOURCES be pleased to state ;

(a) whether Government are aware that hydraulic rams are more suitable than wind millpumps for pumping water ;

(b) if so, the steps taken to develop hydraulic rams ;

(c) the names of the States which have taken initiative in developing hydraulic rams and number of hydraulic rams set up by each one of them ;

(d) whether there is a proposal to give financial assistance to those State Governments for setting up hydraulic rams in their States ; and

(e) if so, the extent of each financial assistance and the time by which it is likely to be made available to them ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (e). The suitability of hydraulic rams and windmills for pumping water is dependent on the conditions prevailing at the site from which water is to be pumped. During the 6th Plan, the

Ministry of Water Resources operated a Centrally Sponsored Scheme under which subsidies ranging from 20 to 50 per cent were made available to the States for encouraging irrigation through different energy and water saving devices which included hydrams also. Under this scheme, assistance for development of hydraulic rams was released to three States as follows :

Name of State	No. of hydraulic rams for which assistance was released.
Bihar	2
Karnataka	2
Madhya Pradesh	10

The above scheme is proposed to be continued during the 7th Plan. The extent of financial assistance to be made available to various States will depend on the proposals submitted by the different States.

### Plan to Protect Jaunpur from Floods

822. SHRI KAMLA PRASAD SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "Fear of epidemic stalks Jaunpur" appearing in Hindustan Times of October, 3 1985 ;

(b) if so, whether it is a fact that a comprehensive plan drawn up for the protection of Jaunpur from floods has been pending with the Planning Commission for long ;

(c) if so, the steps proposed to be taken to approve the plan ; and

(d) whether desilting the river bed would help in checking floods ?

THE MINISTER OF WATER RESOURCES  
(SHRI B. SHANKARANAND) : (a) Yes,  
Sir.

(b) and (c) The Jaunpur Town Protection Scheme was forwarded to the Planning Commission for consideration by the Technical Advisory Committee in March, 1985 and is proposed to be discussed in the next meeting of the Committee.

(d) The scheme as framed by the State Government does not envisage desilting the river bed

motion.

SHRI S. JAIPAL RADDY : Let the House also know what you have disallowed.

MR. SPEAKER : I have disallowed your adjournment motion.

(Interruptions)

SHRI INDRAJIT GUPTA : You said just now that you have disallowed it because it concerned the Congress Party. The point is that the Government agency has been used.....(Interruptions)

MR. SPEAKER : No, nothing doing.

(Interruptions)

12.00 hrs.

SHRI S. JAIPAL REDDY *rose*

[Translation]

MR. SPEAKER : I have gone through your notice, it has now here been mentioned mere. ... (Interruptions).

[English]

PROF. MADHU DANDAVATE  
(Rajapur) : Let him raise the issue.

SHRI AMAL DATTA (Diamond Harbour) : It is a very serious matter.

(Interruptions)

PROF. MADHU DANDAVATE : Let us know what issue he is raising. Let the House know that.....(Interruptions).

SHRI INDRAJIT GUPTA (Basirhat) : Why are you not allowing him?

MR. SPEAKER : Because I have disallowed it.

(Interruptions)

I have disallowed it.....I cannot allow it.

PROF. MADHU DANDAVATE : I want to know what you have disallowed.

MR. SPEAKER : His adjournment

MR. SPEAKER : Why are you making this allegation unnecessarily? We can allow you even. I have always allowed Members of Parliament. They would always be allowed. No problem.....no discrimination.

(Interruptions)

PROF. MADHU DANDAVATE : It is a very serious matter. That will lay down a precedent for the future. Let the House also know what you are saying. Let the entire House know that.

MR. SPEAKER : Why are you wasting time of the House?

(Interruptions)

SHRI S. JAIPAL REDDY : We welcome any effect at organizing NAM Youth conference, but what really happened was that the Youth Congress (I) convened the Youth conference of NAM and the foreign Indian missions abroad were utilised to get the delegates from foreign Governments.

MR. SPEAKER : There has have been so many delegations coming.....Please take your seat. Do not get agitated unnecessarily. There is nothing. I have got the information. Before talking I must get the information. You gave me the